

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "B", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ ITA No. 1374 to 1376/JP/2019
निर्धारण वर्ष / Assessment Year :2016-17 (24Q 1st Qtr, 2nd Qtr & 4th Qtr)

Assistant Engineer (O&M), Ajmer Vidyut Vitran Nigam Limited, Saradhna, Ajmer-305801	बनाम Vs.	D.C.I.T., CPC (TDS) Ghaziabad.
स्थायी लेखा सं./ जीआईआर सं./ PAN/GIR No.: AACCA 8562 E		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Ankur Salagia (CA)
राजस्व की ओर से / Revenue by: Smt. Rooni Paul (Addl.CIT-DR)

सुनवाई की तारीख / Date of Hearing : 09/11/2020
उदघोषणा की तारीख / Date of Pronouncement : 10/12/2020

आदेश / ORDER

PER: BENCH

These are the appeals filed by the assessee against the separate orders of the Id. CIT(A), Ajmer all dated 09/07/2019 for the A.Y. 2016-17 (24Q 1st, Qtr, 2nd Qtr & 4th Qtr).

2. The hearing of the appeals was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.

3. The Id. Counsel for the assessee furnished application for withdrawal of these appeals. The contention of the said application reads as under:

"With reference to above mentioned appeal, we would like to bring to your notice we had filed Vivad Se Vishwas Scheme and Form 3 has been received from Income Tax Department. As per scheme we have to withdraw the appeal, so we want to withdraw the appeal. Kindly accept our application.

Thanking you

Yours Sincerely

*AEN(O&M) AVVNL
Saradhana*

4. The Id DR has raised no objection if the appeals of the assessee are allowed to be withdrawn.
5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw their appeals. Accordingly, all these three appeals of the assesses are dismissed as withdrawn.
6. In the result, these appeals of the assessee are dismissed.

Order pronounced in the open court on 10th December, 2020.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:-10/12/2020

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- The Assistant Engineer (O&M), AVVNL, Sardhana.
2. प्रत्यर्थी / The Respondent- The D.C.I.T., CPC (TDS) Ghaziabad.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 1374 to 1376/JP/2019)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar